

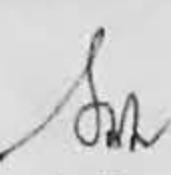
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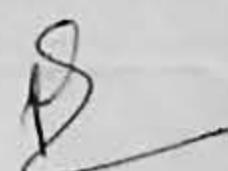
24:03:2004

Hon'ble Mrs. Meera Chhibber, JM
Hon'ble Mr. S.C.Chaube, AM

None for the applicant even in the revised call. Shri K.P.Singh, learned counsel for the respondents ~~is~~ present.

It is seen vide order dated 17.11.03 applicant's counsel was directed to inform to registry about the latest address of respondent nos 9 and 11 and also the correct description and address of respondent no.12 so that the notice could be sent to them but till date applicant's counsel has not even supplied the information to the registry as was required by the Court. It is seen that applicant is not interested in prosecuting the case. The same is accordingly dismissed, for non prosecution.


A.M.


J.M.

Brijesh/-